

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A./61/00343/2021**

This the **01<sup>st</sup>** day of **March**, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Sham Lal S/o Sh. Bodh Raj R/o Village Badyal PO Sanoora, Tehsil Rajpura, District Samba-184141. Age: - 56 years. Mobile No. 7006111575.
2. Kishori Lal S/o Bihari Lal R/o Village Jatwal, Tehsil Ghagwal, District Samba-184141. Age: - 56 years. Mobile No.: - 9796621066.
3. Ashwani Kumar S/o Sh. Ram Lal, R/o Village Supwal, Tehsil Vijaypur District Samba-184120. Age: - 52 years Mobile No. 8082273670.
4. Joginder Paul S/o Thuru Ram R/o Village Jatwal Tehsil Ghagwal District Samba-184141. Age: - 57 years. Mobile No. 7051905281.
5. Kabla Singh S/o Kartar Singh R/o Village Chhan Kahna, Tehsil Ghagwal District Samba-184141. Age: - 50 years. Mobile No. 8492951463.
6. Avtar Singh S/o Harnam Singh R/o Village Tapyal, Tehsil Ghagwal, District Samba-184141. Age: - 53 years. Mobile No. 9419273262.
7. Jagdev Raj S/o Bihari Lal R/o Village Rai Tehsil Ghagwal District Samba. Age: - 53 years. Mobile No. 9596923235.
8. Rajinder Kumar S/o Des Raj R/o Village Jarain, Tehsil Rajpura District Samba-184145. Age: - 54 years Mob. No. 9622355219.
9. Asha Nand S/o Sansar Chand R/o Village Jarain Tehsil Rajpura District Samba-184145. Age: 51 years. Mob. No. 9797584679.
10. Garo Devi W/o Waryam Singh R/o Village Tapyal, Tehsil Ghagwal District Samba-184141. Age: - 54 years, Mob. No. 9858214027.
11. Braham Dutt S/o Mansa Ram R/o Village Muthi Khurd, Tehsil Ghagwal District Samba-184141. Age: - 54 years. Mob. No. 9797371096.
12. Vias Raj S/o Chhand Ram R/o Village Sangwali, Tehsil Ghagwal District Samba-184141. Age: - 59 years. Mob. No. 9796807711.

13. Kamalkant S/o Bhagat Ram R/o Village Kararkey, Tehsil Ghagwal District Samba-184141. Age: - 58 years. 8492893081.
14. Ashok Kumar S/o Harbans Lal R/o Village Balooni, Tehsil Ghagwal, District Samba-184141. Age: - 54 years. Mob. No. 7051390141.
15. Uttam Chand S/o Gian Chand R/o Village Chakrala, Tehsil Rajpura District Samba-184145. Age: - 50 years. Mobile No.: - 8082361071.

.....Applicants

(Advocate: Mr. Kapil Gupta)

### **Versus**

1. U.T. of Jammu and Kashmir Through Commissioner-cum-Secretary to Government, Jal Shakti (PHE) Department, Civil Secretariat, At present at Jammu-180001.
2. Chief Engineer, Public Health Engineering Department, Jammu-180001.
3. Executive Engineer, Public Health Engineering Division, Samba-184121.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, D.A.G.)

### **O R D E R [O R A L]**

#### **Hon'ble Mr. Anand Mathur, Member (A):**

Learned counsel for the applicants submits that the recoveries have been made from the salary of the applicants, for the month of January 2021 by the respondents, without giving notice to them.

2. Looking to the limited relief of the applicants as well as the facts alleged by the applicants, the O.A. is disposed of with direction to the respondents to initiate the recovery after following due course of law and giving notice to the applicants regarding the alleged recovery from their salaries. However, in case notices were given to the applicants then, in

such a situation the respondents would be at liberty to effect the recovery notwithstanding afore mentioned directions.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/